

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**ROC.No.192/SO/2020**

**Dated: 09.07.2021**

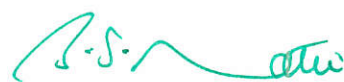
**NOTIFICATION**

Sub: High Court of Andhra Pradesh – COVID-19 cases in the State –  
Functioning of the High Court of Andhra Pradesh – Directions in  
Notification dated 23.04.2021 to continue till 31.07.2021 -  
Instructions - Issued - Reg.

- Ref:
1. High Court's Notifications in Roc No.192/SO/2020, dated 01.07.2020
  2. High Court's Notifications in Roc No.192/SO/2020, dated 13.07.2020
  3. High Court's Notification in Roc No.192/SO/2020, dated 16.07.2020
  4. High Court's Notification in Roc No.192/SO/2020, dated 21.07.2020
  5. High Court's Notifications in Roc No.192/SO/2020, dated 03.08.2020
  6. High Court's Notification in Roc No.192/SO/2020, dated 17.08.2020
  7. High Court's Notification in Roc No.192/SO/2020, dated 31.08.2020
  8. High Court's Notification in Roc No.192/SO/2020, dated 21.09.2020
  9. High Court's Notification in Roc No.192/SO/2020, dated 23.09.2020
  10. High Court's Notifications in Roc No.192/SO/2020, dated 04.10.2020
  11. High Court's Notifications in Roc No.192/SO/2020, dated 03.11.2020
  12. High Court's Notification in Roc No.192/SO/2020, dated 23.11.2020
  13. High Court's Notification in Roc No.192/SO/2020, dated 14.12.2020
  14. High Court's Notification in Roc No.192/SO/2020, dated 21.12.2020
  15. High Court's Notification in Roc No.192/SO/2020, dated 07.01.2021
  16. High Court's Notifications in Roc No.192/SO/2020, dated 31.01.2021
  17. High Court's Notification in Roc No.192/SO/2020, dated 25.02.2021
  18. High Court's Notification in Roc No.192/SO/2020, dated 18.03.2021
  19. High Court's Notification in Roc No.192/SO/2020, dated 08.04.2021
  20. High Court's Notifications in Roc No.192/SO/2020, dated 21.04.2021
  21. High Court's Notification in Roc No.192/SO/2020, dated 23.04.2021
  22. High Court's Notification in Roc No.192/SO/2020, dated 01.05.2021

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In view of COVID-19 pandemic across the State of Andhra Pradesh, it is notified that the directions in the reference 21<sup>st</sup> cited Notification dated 23.04.2021 will continue till 31.07.2021, but however, with the modification that the respective Hon'ble Judges may permit listing of any matter as per their roster.



**REGISTRAR GENERAL**

09/7/2021

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.

- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
- 10) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 11) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh, Amaravati.
- 13) The Secretary to Governor, Andhra Pradesh, Vijayawada.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District - 522237.
- 16) The Registrar, A.P. Lokayukta, Hyderabad.
- 17) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 18) The Chairman, A.P.VAT Appellate Tribunal, at Visakhapatnam.
- 19) The Special Judge for trial of CBI Cases, Visakhapatnam.
- 20) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
- 21) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
- 22) The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrars General, All High Courts in India.
- 26) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 27) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
- 28) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
- 29) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
- 30) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 31) The Director of Prosecutions, Governorpet, Vijayawada.
- 32) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 33) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 34) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
- 35) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
- 36) The Director, All India Radio, Vijayawada.
- 37) The News Director, Doordarshan Kendra, Vijayawada
- 38) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 39) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 40) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 41) SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper